

National Company Law Tribunal



Allahabad Bench

CP NO. 26/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Wincon Engineering Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	NAYNEETKA SHUKLA	on behalf of Mr. Vivek Kohli	Counsel for the Petitioner	
2.	Anil Kumar	PCS	Proxy for Resp. Counsel	

C.P.No. 26/ND/2015

Shri Navneet Kumar Shukla for petitioner. Shri Anil Kumar, PCS proxy for Respondent Saurabh Kalia.

Since, this Bench may not be available for further hearing. Hence, the matter be listed on 19th March, 2018.

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)